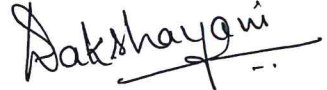


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.127/BB/ 2017	-	For filing ROC report	252(1)	Delphinus Automotive Technologies Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	P.DAKSHAYANI 9900814126	PCS, representative of appellant	

ORDER

PCS for Petitioner Company is present. She is directed to file latest balance sheet of the Company as at 31/03/2017 in the registry. ROC report received. Heard her. List it for orders on 15/12/2017.


Member (T)


Member (J)